

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 5661 of 2020

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1. Ram Kumar.

2. Madan Rai @ Madan Ray.

...**Petitioners**

Versus

The State of Jharkhand.

.....**Opposite Party**

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Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

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For the Petitioners : Mrs. Vani Kumari, Advocate

For the State : Mr. Ravi Prakash, Special P.P.

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03/10-9-2020 Mrs. Vani Kumari, learned counsel for the petitioners, has served a copy of the application upon Mr. Rajiv Sinha, learned Assistant Solicitor General of India.

It appears that name of Mr. Rajiv Sinha, learned Assistant Solicitor General of India, is not reflected in the cause list.

Accordingly, list this case in the next week.

Office is directed to ensure that the name of Mr. Rajiv Sinha, learned Assistant Solicitor General of India, be reflected in the cause list.

(Rongon Mukhopadhyay, J)

*Rakesh/-*